

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-510

IB-51/ND/2021

IA/4361/2022

IN THE MATTER OF:

Reliable Finance Corpn Pvt. Ltd.

Vs.

Stellar Investments Ltd.

....Applicant

.....Respondent

SECTION

U/s 9 IBC CIRP

Order delivered on 18.11.2022

CORAM:

**JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Hon'ble Member (Judicial) is not available to hold the court, therefore,
Re-notified to **09.12.2022**.

Amit Tiwari


For (Court Officer)